

राज्यपाल के अवर सचिव  
Under Secretary to Governor



राज भवन, रायपुर  
RAJ BHAVAN, RAIPUR

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क्रमांक २७४८/४१५४/२०१३/रास/यू-२

रायपुर, दिनांक १५/०५/२०१३

प्रति,

✓ कुलसचिव,  
इंदिरा गांधी कृषि विश्वविद्यालय,  
रायपुर ।

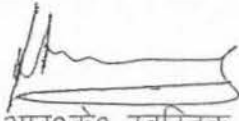
विषय :- इंदिरा गांधी कृषि विश्वविद्यालय अधिनियम/परिनियम में छात्रसंघ  
गठन संबंधी ।

संदर्भ :- आपका पत्र क्रमांक बै.शा./प्र.मं.-८६.०५/२०१३/७०४ दिनांक ०१.०५.  
२०१३

विषयांतर्गत संदर्भित पत्र का कृपया अवलोकन करें ।

माननीय कुलाधिपति के निर्देशानुसार सूचित किया जाता है कि  
परिनियम ६५ में छात्रसंघ संबंधी अतिरिक्त प्रावधान इस शर्त के साथ मान्य किया  
गया है कि विश्वविद्यालय/महाविद्यालयों में छात्रसंघ के चुनाव हेतु लिंगदोह समिति  
की अनुशंसा एवं माननीय सर्वोच्च न्यायालय की SLA (Civil) २४२९५/२००४ में दिये  
गये निर्देश का पालन किया जाये ।

संलग्न :- यथोपरि,

  
( आर०के० स्वस्तिक )

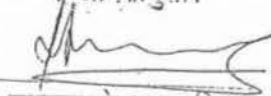
राज्यपाल के अवर सचिव  
छत्तीसगढ़

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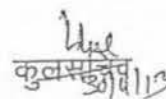
इंदिरा गांधी कृषि विश्वविद्यालय परिनियम, 1987 के अध्याय आठ की परिनियम 65 में जोड़े जाने का प्रस्ताव :-

Existing Statute	Proposed Statute	Justification
Chapter VIII – Associations Related to Vishwa Vidyalaya	Chapter VIII – Associations Related to Vishwa Vidyalaya	At present
65. Alumni Association - There may exist within but not as official authority of the Vishwa Vidyalaya, an organisation to be known as the Vishwa Vidyalaya. Alumni Association. Only persons who have received and continue to hold a degree from the Vishwa Vidyalaya shall be eligible for full membership in the Association. Vishwa Vidyalaya degree holders under the guidance of the Vice-Chancellor, may establish such an association with constitutional byelaw approved by the Board : Provided that a man of eminence may be adopted as patron of the Alumni association.	65. (1) Alumni Association - There may exist within but not as official authority of the Vishwa Vidyalaya, an organisation to be known as the Vishwa Vidyalaya. Alumni Association. Only persons who have received and continue to hold a degree from the Vishwa Vidyalaya shall be eligible for full membership in the Association. Vishwa Vidyalaya degree holders, under the guidance of the Vice-Chancellor, may establish such an association with constitutional byelaw approved by the Board : Provided that a man of eminence may be adopted as patron of the Alumni association. 65 (2) Students Union in colleges of IGKV, Raipur - The election of students union shall be held in accordance with the regulations to be framed by the Board of Management on recommendation of the Academic Council.	there is no provision of Students Union in the Act and Statutes of IGKV 1987. However, this matter has been discussed many times in coordination council meeting under the Chairmanship of Hon'ble Governor, Chhattisgarh of different universities of Chhattisgarh. The same has been discussed in the 82 <sup>nd</sup> ACM of IGKV, Raipur.

माननीय राज्यपाल एवं कुलाधिपति  
के आदेशानुसार



राज्यपाल के अवसर सचिव  
राजभवन, छत्तीसगढ़

  
कुलसचिव